

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2972
ANSWERED ON 08.08.2024**

ELECTRIFICATION OF VILLAGES IN JHARKHAND

†2972 Shri Bidyut Baran Mahato:

Shri Mukeshkumar Chandrakaant Dalal:

Smt. Himadri Singh:

Shri Dulu Mahato:

Shri Janardan Mishra:

Shri Vivek Thakur:

**Will the Minister of POWER
be pleased to state:**

- (a) the details of the steps taken by the Government to expedite the electrification of the villages particularly in the villages of Dhanbad district in Jharkhand since 2014;**
- (b) the status and details of the village electrification programme including the future roadmap;**
- (c) the details of the increase in the quantum of electricity available in the villages every day since 2014; and**
- (d) the present status of electrification in the State of Madhya Pradesh?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a), (b) & (d) : The Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in 2014 to strengthen the sub-transmission and distribution networks in rural areas of the country. Under the scheme, all census villages in the country were electrified. The State wise details of number of villages electrified, including for the States of Jharkhand and Madhya Pradesh is placed at Annexure-I.

Under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) (2017-2019) all willing un-electrified households in rural areas and all willing poor households in urban areas in the country were electrified. A total of 2.86 Cr households were electrified during the period of Saubhagya Scheme at the national level (State-wise details including for the States of Jharkhand and Madhya Pradesh is placed at Annexure-II).The Scheme of SAUBHAGYA and DDUGJY were closed in 2019 and 2022 respectively.

Further, Government of India launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of supply of power to consumers through a financially sustainable and operationally efficient Distribution Sector. The Scheme has an outlay of Rs. 3,03,758 crore with a Gross Budgetary Support of Rs. 97,631 crore over a period of five years from 2021-22 to FY 2025-26. Projects worth Rs. 2.62 lakh crore for distribution infrastructure and smart metering works have been sanctioned under the scheme. This also includes electrification works for un-electrified households left-out during SAUBHAGYA and all Particularly Vulnerable Tribal Groups (PVTG) habitations/households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan).

State-wise detail of household electrification works sanctioned along with status, including for the States of Jharkhand and Madhya Pradesh, is placed at Annexure-III.

A total of 74 un-electrified census villages were electrified and 35,871 households were electrified in the district of Dhanbad, Jharkhand under DDUGJY and SAUBHAGYA schemes. In addition, 31 numbers of PVTG households have been sanctioned for electrification works under RDSS for district Dhanbad, Jharkhand.

Further, Ministry of New & Renewable Energy (MNRE) has approved New Solar Power Scheme for PVTG Habitations/Villages under PM JANMAN. Under this scheme 5067 HHs have been sanctioned for electrification through off-grid solar. Under this, no household has been sanctioned for District Dhanbad, Jharkhand.

(c) : At present, the average availability of power supply in rural areas, as reported by the States, has increased from 12.5 hours in 2015 to 21.9 hours in 2024.

ANNEXURE REFERRED IN REPLY TO PARTS (a), (b) & (d) OF UNSTARRED QUESTION NO. 2972 ANSWERED IN THE LOK SABHA ON 08.08.2024

State-wise number of villages electrified under DDUGJY

Sl. No.	State	No. Of Villages Electrified under DDUGJY
1	Arunachal Pradesh	1483
2	Assam	2732
3	Bihar	2906
4	Chhattisgarh	1078
5	Himachal Pradesh	28
6	J&K	129
7	Jharkhand	2583
8	Karnataka	39
9	Madhya Pradesh	422
10	Maharashtra	80
11	Manipur	366
12	Meghalaya	1051
13	Mizoram	54
14	Nagaland	78
15	Odisha	3281
16	Rajasthan	427
17	Tripura	26
18	Uttar Pradesh	1498
19	Uttarakhand	91
20	West Bengal	22
	Total	18,374

ANNEXURE-II**ANNEXURE REFERRED IN REPLY TO PARTS (a), (b) & (d) OF UNSTARRED QUESTION NO. 2972 ANSWERED IN THE LOK SABHA ON 08.08.2024**

Number of Households electrified since the launch of SAUBHAGYA scheme including Additional Households achievement under DDUGJY

Sl. No.	Name of the States	No of Households electrified
1	Andhra Pradesh*	1,81,930
2	Arunachal Pradesh	47,089
3	Assam	23,26,656
4	Bihar	32,59,041
5	Chhattisgarh	7,92,368
6	Gujarat*	41,317
7	Haryana	54,681
8	Himachal Pradesh	12,891
9	Jammu & Kashmir	3,77,045
10	Jharkhand	17,30,708
11	Karnataka	3,83,798
12	Ladakh	10,456
13	Madhya Pradesh	19,84,264
14	Maharashtra	15,17,922
15	Manipur	1,08,115
16	Meghalaya	2,00,240
17	Mizoram	27,970
18	Nagaland	1,39,516
19	Odisha	24,52,444
20	Puducherry*	912
21	Punjab	3,477
22	Rajasthan	21,27,728
23	Sikkim	14,900
24	Tamil Nadu*	2,170
25	Telangana	5,15,084
26	Tripura	1,39,090
27	Uttar Pradesh	91,80,571
28	Uttarakhand	2,48,751
29	West Bengal	7,32,290
Total		2,86,13,424

*Not funded under SAUBHAGYA Scheme

ANNEXURE-III

ANNEXURE REFERRED IN REPLY TO PARTS (a), (b) & (d) OF UNSTARRED QUESTION NO. 2972 ANSWERED IN THE LOK SABHA ON 08.08.2024

Electrification under RDSS (PVTG+Addl HHs+ Vibrant Village Program)

Sl. No.	Name of State	Sanctioned Outlay (Rs. Crores)	Sanctioned GBS (Rs. Crores)	Total Households Sanctioned	Households Electrified as on 18.07.2024
A. Addl. HHs Sanctioned under RDSS					
1	Rajasthan	459.18	275.51	190,959	62,160
2	Meghalaya	435.70	392.13	50,501	0
3	Mizoram	68.94	62.04	13,715	0
4	Nagaland	65.10	58.59	10,398	0
5	Uttar Pradesh	931.04	558.62	251,487	0
6	Andhra Pradesh	49.24	29.54	15,475	11,384
7	Jharkhand	7.47	4.48	872	0
8	Jammu & Kashmir	14.96	13.46	1,936	0
9	Bihar	119.57	71.74	21,658	0
10	Assam	785.55	706.99	127,111	0
	Total (A)	2,936.75	2,173.12	684,112	73,544
B. Electrification works sanctioned under RDSS in Vibrant Villages					
1	Himachal Pradesh	6.08	5.47	3,536	0
2	Arunachal Pradesh	20.18	18.16	1,683	0
3	Uttarakhand	13.08	11.77	1,154	0
	Total (B)	39.34	35.40	6,373	
C. Household Electrification through Grid Connectivity under PM-JANMAN					
	Sanctioned under RDSS				
1	Andhra Pradesh	88.71	53.23	25,054	22,245
2	Chhattisgarh	38.17	22.90	7,077	3,172
3	Jharkhand	53.39	32.03	9,134	0
4	Madhya Pradesh	136.07	81.65	27,358	7,517
5	Maharashtra	26.61	15.96	8,556	8,556
6	Rajasthan	40.34	24.20	17,633	9,815
7	Karnataka	3.77	2.26	1,615	811
8	Kerala	0.86	0.52	345	303
9	Tamil Nadu	29.89	17.94	10,673	4,781
10	Telangana	6.79	4.07	3,884	3,862
11	Tripura	61.52	55.37	11,664	2,367
12	Uttarakhand	0.41	0.37	221	667
13	Uttar Pradesh	1.10	0.66	316	157
	Total (C)	487.63	311.15	123,530	64,253
	Grand Total (A+B+C)	3,463.72	2,519.67	814,015	137,797
